

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No.Esst.(RJS)/ 21 /2009

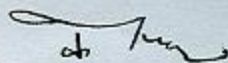
Dated: 11.02.2009

For administrative reasons the following transfers / postings of RJS Officers in the rank of CJ(SD)ACJM are made with immediate effect:-

S.No.	Name of officer	From	To	Vice
	Sarva Shri			Sarva Shri
01.	Yogesh Kumar Gupta	ACJM, Spl. Court for communal riots cases, Jaipur City	ACJM, Bhim (Rajsamand)	Vacant
02.	Rajendra Kumar Saini	ACJM, Deeg (Bharatpur)	ACJM, Rajgarh (Alwar)	Vacant

Note:- The officers are directed to hand over charge in accordance with order No.24/P.I. dated 23.11.1998.

BY ORDER



REGISTRAR GENERAL